

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3623 OF 2001

SHASHI JAIN

Appellant (s)

VERSUS

TARSEM LAL (DEAD) & ANR

Respondent(s)

(With appln(s) for substitution and c/delay in filing substitution
appln. and bringing on record subsequent event and exemption from
filing O.T. and with office report)

Date: 12/02/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Appellant(s)

In-Person

For Respondent(s)

Mr. M.N. Krishnamani, Sr. adv.
Mr. Rajesh Sharma, Adv.
Mr. Goodwill Indeevar, Adv.

UPON hearing counsel the Court made the following
ORDER

List on Tuesday, the 24th February, 2009 as the first item
subject to overnight part-heard in the category of Regular matters.

(Ajay Kr. Jain)
Court Master

(Sneh Bala Mehra)
Court Master